

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The industrial licensing of Petrochemicals is done on techno-economic considerations.

(b) and (c). The time and labour involved in collecting the requisite information will not be commensurate with the results to be achieved.

[*Translation*]

Starting of Maharashtra Express From Gondia

2259. **DR. KHUSHAL PARASRAM BOPCHE:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to start Maharashtra Express running between Nagpur and Kolhapur from Gondia; and

(b) if so, the time by which it is likely to be done?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

Rehabilitations of Person Displaced due to NCL and Bina Projects

2260. **SHRI SUBEDAR:** Will the Minister of ENERGY be pleased to state:

(a) the number of persons uprooted due to Northern Coalfields Limited, Singrauli and Bina Projects and the number, out of them, who have been rehabilitated by giving plots;

(b) whether the payment of compensation has since been made to them;

(c) if so, the details in this regard includ-

ing the rate at which compensation has been paid;

(d) if not, the reasons therefor; and

(e) the steps taken to provide employment to the families uprooted as a result of the above projects?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) There is no Singrauli Project in the Northern Coalfields Limited. In the case of Bina Project 226 persons who were required to be moved due to acquisition of land, were allotted plots by the State Government of U.P. as a measure of their rehabilitation.

(b) Yes, Sir.

(c) Compensation for lands acquired during 1975-76 was paid at the rate of Rs. 2000/- per acre as per agreement between the representatives of the affected villagers, the State Government and the coal company. For the lands acquired during 1979-82, compensation was paid at the rate of Rs. 7700/- per acre, as per the agreement between the affected villagers local MP and the coal company.

(d) Does not arise.

(e) Preference is given in employment to those whose lands are acquired for coal project, as and when vacancies become available in the course of normal recruitment.

Conversion of Ankleshwar-Rajpipla Railway Line

2261. **SHRI CHANDUBHAI DESHMUKH:** Will the Minister of RAILWAY be pleased to state:

(a) whether a survey was conducted to

convert Ankleshwar -Rajpipla railway line into broad gauge; and

(b) if so, the details thereof and the time by which Government propose to undertake this project?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Survey was carried out for conversion of Ankleshwar-Rajpipla (63 km) line into BG and its extension upto Gora (19 km). The project was then estimated to cost Rs. 30.41 crores with a negative return. Due to acute constraint of resources and heavy commitments for on-going projects, it could not be taken up.

Head Offices of Central Public Sector Units in Bihar

2262. SHRI DASAI CHOWDHARY: Will the Minister of INDUSTRY be pleased to state:

(a) the names of Central Public Sector units in Bihar, whose head offices are located outside the State and the reasons therefor;

(b) whether Government propose to bring all such head offices to Bihar; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) There is no such public sector enterprise which has manufacturing/trading unit only in the State of Bihar and whose head office is located outside the state.

(b) and (c). Do not arise.

[English]

Sub-way at Badarpur Railway Crossing

2263. SHRI TARIF SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have undertaken the construction of a sub-way at Badarpur railway crossing;

(b) if so, the present stage of the project;

(c) whether the work is behind schedule;

(d) if so, the reasons therefor; and

(e) when it is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes Sir.

(b) Overall progress is 40%.

(c) No Sir.

(d) Does not arise.

(e) Work is likely to be completed by December 1991.

New Train Services in Kerala

2264. SHRI RAMESH CHENNITHALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to start new train services in Kerala in view of the increased passenger traffic; and

(b) if not, the reason thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir. A weekly express train is being introduced between Jammu Tawi and Mangalore/